

**ANNEXURE-1**

**NAME OF THE CORPORATE DEBTOR : NONI BIO TECH PRIVATE LIMITED**

**DATE OF COMMENCEMENT OF LIQUIDATION : 28.02.2021 LIST OF STAKEHOLDERS AS ON : 19.03.2021**

**LIST OF SECURED FINANCIAL CREDITORS**

**AMOUNT IN RS.**

SL. N	NAME OF CREDITOR	IDENTIFICATION NO.	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED							AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM REJECTED	AMOUNT OF CLAIM UNDER VERIFICATION
			DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	WHETHER SECURITY INTEREST RELINQUISHED	DETAILS OF SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	% SHARE IN TOTAL AMOUNT OF CLAIMS ADMITTED				
1	PUNJAB NATIONAL BANK	1	20.03.2020	98334852	98334852	SECURED	98334852	PRESUMED RELINQUISHMENT	GIVEN BELOW	0	100	0	0	0	0
				<b>TOTAL</b>	<b>98334852</b>		<b>98334852</b>								

**DETAILS OF SECURITY INTEREST**

Unapproved land-locked industrial property comprised in Survey No.226/2A2, Old No.226/2A, Patta No.439, Kilakadi Village Panchayat, Uttiramerur Taluk, Kancheepuram District (2 Acres) and valued at Rs.1.00 Crore by M/s Hi-Tech Valuers dt. 01.06.2019 – Realisable value Rs.85 lakh and forced sale value – Rs.75 lakh

Dry Agricultural Land comprised in Survey Nos.1 & 4, Pallagaram Village, Madhuranthagam Taluk, Kancheepuram District – 603 107 (15.98 Acres) and valued at Rs.5.00 Crore by M/s Hi-Tech Valuers dt. 01.06.2019 – Realisable value Rs.4.25 crore and forced sale value – Rs.3.75 crore.

REMARKS IF ANY